

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. G. R. AGRAWAL
COURT 36 ASSISTANT SESSIONS JUDGE
Criminal Cause List Dated 11-06-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	MAHA P I D 1999	100023/2004	STATE SAMTANAGAR P. STN. Vs SMT. SUMEETA GOPAL LAL	SPP
<u>HEARING</u>				
2	MISC APPLN MPID	100396/2015	The State of Maharashtra E.O.W. Vs Surendra M. Khandhar	
(Main Matter MAHA P I D 1999/0100018/2005)				
3	MISC APPLN MPID	100612/2019	Sanjana Sandeep Narvankar Vs The State of Maharashtra EOW, Unit - VII and Anr	Vivek Babar
<u>ORDER</u>				
4	ABA	100648/2020	STATE GOVERNMENT - E.O.W. Unit - IX Mumbai Vs 1) Mr. Kunal Jiwarajka 2) Mrs. Sakshi Jiwarajka	APP Megha S. Gupta
5	ABA	100649/2020	STATE GOVERNMENT - E.O.W. Unit IX - Mumbai Vs Mrs. Laxmi Devi Jiwarajka	SPP Priyanka Dubey
<u>ORDER EXH.</u>				
6	MAHA P I D 1999	100012/2015	The State Dongri Police Station Vs Yogesh Dinesh Shah and 3 ors.	
<u>APPEARANCE</u>				
7	MAHA P I D 1999	100009/2016	The State Kalachowky Police Station Vs Nandkumar Vasant Pednekar	
8	MAHA P I D 1999	100001/2018	STATE OF KALACHOWKY POLICE STATION Vs MAHESH LAXMAN CHAVAN ...ONS	

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	MISC APPLN MPID	100768/2018	Surendra Mansukhlal Khandhar Vs STATE GOVERNMENT EOW Unit 7	Dilipkumar k. Jain
10	MAHA P I D 1999	100008/2019	EOW Vs MAYUR ASHOK AGARWALONR	pp
11	MAHA P I D 1999	100012/2019	KANJURMARG POLICE STATION Vs OM SHRI SHIDHIVINAYAK SAHAKARI PATASANTHA LIMITED (MUMBAI).....ORS 3	pp
12	MAHA P I D 1999	100015/2019	KALA CHOWKI POLICE STATION Vs OM SHRI SIDHIVINAYAK PATHSANSTHA AND ORS 05	PP